

है चाहे वे किसी भी जाति, धर्म अथवा समाज के हों। हरिजनो को आबंटित किए गए मकानों की संख्या के बारे में कोई अलग आंकड़े इस मंत्रालय में नहीं रखे जाते।

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Based on the progress reports received so far from the State Governments, a total of 11,633 houses have been built under the various social housing schemes during 1973-74.

(b) and (c) The houses built under the various social housing schemes are allotted by the State Governments etc. in accordance with the detailed rules formulated by them for the purpose. All these schemes are income oriented and are intended for the benefits of all eligible persons irrespective of their castes, creed or community. No separate statistics about the number of houses allotted to Harijans is maintained in the Ministry.]

#### Supply of milk powder to Bihar and West Bengal

1400. SHRI C. P. MAJHI: Will the Minister of AGRICULTURE be pleased to state the total quantity of milk powder supplied to Bihar and West Bengal during the last three years and what was the required quantity of milk powder in these States during the same period, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): Imported skim milk powder under commercial quota is being supplied to the Patna Milk Supply Scheme in Bihar and Greater Calcutta Milk Supply Scheme in West Bengal primarily to assist maintain the committed level of milk distribution during the lean season as far as possible when there is a steep fall in milk production and procurement. The Greater Calcutta Milk Supply Scheme also receives skim milk powder under WFP Project 618 Milk Marketing and Dairy Development (commonly known as Operation Flood) to maintain the expanded level of

milk distribution. A statement giving the year-wise requirement of skim milk powder and quantities received by Bihar and West Bengal during the last three years i.e. from 1971-72 to 1973-74 is attached.

#### Statement

Year	Required quantity of skim milk powder (in tonnes)	Quantity supplied (in tonnes)
<i>Bihar</i>		
1971-72	90	97,561
1972-73	150	60,147
1973-74	150	104,437

Year	Scheme	Required quantity of skim milk powder (in tonnes)	Quantity supplied (in tonnes)
<i>West Bengal</i>			
1971-72	WFP 618	3600	1371-016
	Commercial	2000	2582-633
	TOTAL	5600	3953-649
1972-73	WFP 618	2400	2125-454
	Commercial	2100	2435-782
	TOTAL	4500	4561-236
1973-74	WFP 618	3500	1991-076
	Commercial	1900	1832-928
	TOTAL	5400	3824-004

#### Industrial licences for cooperative sugar factories in Maharashtra

1401. SHRI K. N. DHULAP: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of proposals for the grant of industrial licences for sugar factories under cooperative sector in Maharashtra pending with Central Government;

(b) since when each proposal has been pending; and

(c) what action Government have taken or propose to take on these pending cases?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) to (c) At present, only one application received in August, 1974 for establishment of a new cooperative sugar factory in Maharashtra is pending and it is under consideration.

**Recognition to Dr. V. M. Medical College, Sholapur, Maharashtra**

1402. SHRI K. N. DHULAP :  
SHRI DEO RAO PATIL :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that the Medical Council of India at its meeting held on the 16th March, 1974 adopted a resolution to the effect that Dr. V. M. Medical College, Sholapur, in Maharashtra be not approved for awarding of M.B.B.S. degree; and

(b) if so, what steps Government have taken to ensure that the College is recognised by the Council?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : (a) Yes.

(b) In view of the fact that the Government of Maharashtra has taken over the College with effect from the 1st April, 1974, that the capitation fee has been abolished, that the number of admissions has been suitably reduced and that other necessary improvements are being made, the Medical Council of India have since decided that this College may be approved for the award of M.B.B.S. degree granted by the Shivaji University.

**Superintending Archeologist, North-Western Circle**

1403. SHRI P. L. KUREEL URF TALIB : Will the Minister of EDUCA-

TION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether it is a fact that the Superintending Archaeologist, North-Western Circle has his Headquarters at Dehradun but he remains in Delhi for most of the month;

(b) whether it is a fact that he and his staff draw T.A. and D.A. for their stay in Delhi; and

(c) if so, the amount of T.A. and D.A. drawn by them during the last three years?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) The Headquarters of the Superintending Archaeologist, North-western Circle of the Survey has been located at Dehra Dun since 1961, prior to which it was at Delhi itself. During the last three years, on an average, the Superintending Archaeologist visited Delhi on tour for 16 days in a month. In view of the fact that 37 per cent of the monuments included in this Circle are located in Delhi and about 75 per cent of the total allotment on special repairs is spent on them, regular inspection of the monuments and works in progress by the supervisory staff is considered essential.

(b) Yes, Sir. The Superintending Archaeologist as also the Dehra Dun based staff who accompany him draw admissible T.A. and D.A.

(c) The T.A. and D.A. drawn by the officers during the last three years is as follows.

	Rs.
1971 . . . . .	16,000
1972 . . . . .	20,000
1973 . . . . .	25,000

which works to about 25 per cent of the total allotment of the Circle under T.A.